

ORISSA HIGH COURT

FILING REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28367/2026	RATIKANTA @ RATIRANJAN PADHI VS STATE OF ODISHA	BIJAY JENA VS	JAGATSINGPUR /73 /2026 () //	
2	D-BLAPL/28368/2026	ESO @ ESHO MANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	R.UDAYAGIRI /41 /2026 () //	
3	D-BLAPL/28369/2026	KAMAL NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //	
4	D-BLAPL/28370/2026	KUNA MAJHI VS STATE OF ODISHA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	PATNA /112 /2024 () //	
5	D-BLAPL/28371/2026	JYOTI MALLIK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	DHARMASALA /156 /2026 () //	
6	D-BLAPL/28378/2026	SADANANDA PRUSTY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 () //	
7	D-BLAPL/28380/2026	BIJU DANDAPAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIBANIA /89 /2024 () //	
8	D-BLAPL/28381/2026	BIKASH EKKA VS STATE OF ODISHA	UMAKANTA BARIK VS	BRAHMANITARANG /227 /2021 () //	
9	D-BLAPL/28383/2026	ARAKHITA NAYAK @ NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /320 /2026 () //	
10	D-BLAPL/28385/2026	BHOBANA MALLIK @ KALANDI VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /156 /2026 () //	
11	D-BLAPL/28387/2026	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	JASHIPUR /147 /2025 () //	

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12	D-BLAPL/28390/2026	SUVENDRA ROUT VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /18 /2026 () //	
13	D-BLAPL/28393/2026	SEIKH SAHALAM VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
14	D-BLAPL/28395/2026	DILLIP SHAH @ DILIP SAHA VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA SADAR /128 /2021 () //	
15	D-BLAPL/28397/2026	MOSHA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //	
16	D-BLAPL/28398/2026	SAMEER BISOYI @ SAMEERA BISHOY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR SADAR /74 /2023 () //	
17	D-BLAPL/28399/2026	SWADHIN THELA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /107 /2026 () //	
18	D-BLAPL/28402/2026	ASHISH KUMAR SAHU VS STATE OF ODISHA	SIBARANJAN POLAI VS	BERHAMPUR TOWN /198 /2026 () //	
19	D-BLAPL/28406/2026	PAPU @ MANOJ KUMAR BHOI VS STATE OF ODISHA	SALAUDDIN KHAN VS	GURUDIJHATIA /111 /2026 () //	
20	D-BLAPL/28413/2026	PAPPU KUMAR@PAPPU DHURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /145 /2025 () //	AOR20220001487C202600136
21	D-BLAPL/28414/2026	BHIKARI BADANAYAK VS STATE OF ODISHA	M.BALAJI RAO VS	/ / () //	AOR20220004456C202600007
22	D-BLAPL/28415/2026	GAGAN SAMAL@DIPU VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /963 /2025 () //	AOD20220004505C202600105
23	D-BLAPL/28423/2026	SANTOSH DALAI	PABITRA KUMAR PAIK	R.UDAYAGIRI /138 /2023	AOD20220004143C202600009

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28430/2026	JITU @ JITENDRA JENA	MANAS KUMAR CHAND	DHENKANAL SADAR /939 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28431/2026	NARAYAN SAHU	RAJESH KUMAR MAHAPATRA	BARGARH SADAR /231 /2026	AOR20260000160C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28433/2026	KAPILA BEHERA	JAGABANDHU SAHU	SOHELLA /229 /2026	AOR20220001487C202600135
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28435/2026	KUKUNA BEHERA	PRAMOD CHANDRA SEJPADA	SPL.TASK FORCE /2 /2025	AOR20220001394C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28437/2026	BUDHU KERAJ	KULDEEP MOHANTY	TIRING /31 /2026	AOD20240000012C202600285
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28438/2026	AKSHYA @ AKSHAYA KUMAR BINDHANI	PRAMOD CHANDRA SEJPADA	SPL.TASK FORCE /2 /2025	AOR20220001394C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28442/2026	DIVYANSHU KUMAR PANDEY	KULDEEP MOHANTY	//	AOD20240000012C202600286
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28444/2026	RAMAHARI MAJHI	MANAS KUMAR CHAND	DIGAPAHANDI /235 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28446/2026	JAYARAM PRADHAN	DR. ABHAY KANT PATHAK	TANGI (KHURDA) /576 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28448/2026	PAPU @ SUBHENDU PANDA	MANAS KUMAR CHAND	PIRAHAT P.S /88 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28449/2026	MUKESH BALIARSINGH	SIDHARTHA SANKAR RAY (2)	MOHANA /143 /2026	
		VS	VS	()	

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35	D-BLAPL/28458/2026	STATE OF ODISHA DEBENDRA KUMAR PARIDA VS	ASHOK KUMAR JENA VS	// KISSANNAGAR PS /67 /2026 ()	
36	D-BLAPL/28460/2026	STATE OF ODISHA SHIBA SANTA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /136 /2026 ()	
37	D-BLAPL/28461/2026	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	BIDYADHAR MANSING VS	// SPECIAL CRIME UNIT /14 /2023 ()	
38	D-BLAPL/28462/2026	STATE OF ODISHA MADANA GOND VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /114 /2024 ()	
39	D-BLAPL/28465/2026	STATE OF ODISHA SURENDRA KHILO VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /95 /2022 ()	
40	D-BLAPL/28475/2026	STATE OF ODISHA AKASH @ ABHIJIT PATRA VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /184 /2026 ()	
41	D-BLAPL/28478/2026	STATE OF ODISHA SADASIBA NAYAK @ SILU VS	AMLAN SHAKTI PAUL VS	// BAGHAMARI /124 /2026 ()	
42	D-BLAPL/28479/2026	STATE OF ODISHA BHULESWAR BEHERA VS	AMLAN SHAKTI PAUL VS	// KHAJURIPADA /141 /2026 ()	
43	D-BLAPL/28480/2026	STATE OF ODISHA SUDIPTA SAMANTARAY @ DIPU VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /184 /2026 ()	
44	D-BLAPL/28481/2026	STATE OF ODISHA KANHA SAHU VS	DIBYA PRAKASH MISHRA VS	// RAMPUR (SONEPUR) /44 /2026 ()	AOR20220002454C202600133
45	D-BLAPL/28483/2026	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /16 /2022 () //	

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46	D-BLAPL/28484/2026	AKSHAYA NAHAK@AKSHAYA KUMAR NAHAK VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	POLASARA PS /146 /2022 ()	AOD20220004577C202600065
47	D-CMP/44028/2026 CMP/1583/2026	M/S. SHIVAM CONDEV PVT LTD. VS MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	SIDHANT DWIBEDI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) Arbp/0000051/2026	AOR20220001213C202600038
48	D-CMP/44061/2026	KAILASH CHANDRA SAHOO VS SAROJ KUMAR SAHOO	VISWAJEET MALLICK VS	// ()	
49	D-CMP/44087/2026	BIBHU RANJAN SAHOO VS PRASANT KUMAR ROUT	ASHOK KUMAR SAHOO VS	// ()	AOD20240000557C202600113
50	D-CMP/44089/2026	KANAKADURGA THAKURANI BIJE NIJIGAN, JAGAT SINGH VS NIRUPAMA MOHAPATRA	SIDHANT KUMAR MISHRA VS	// ()	
51	D-CMP/44128/2026	R. LALITA REDDY VS R. PARBATI REDDY	PRASANTA KUMAR NANDA VS	// ()	
52	D-CMP/44133/2026	SWAMI DIBYANANDA SARASWATI VS SWAMI BRAJESHANANDA SARASWATI	AMITAV TRIPATHY VS	// ()	
53	D-CMP/44137/2026	PRAMOD KUMAR SINGH @ PRAMOD SINGH VS UMAMANI MOHANTY	MRUGANKA MAULI PATNAIK VS	// ()	
54	D-CMP/44163/2026	PRAFULLA CHANDRA DASH @ PRAFULLA KUMAR DASH VS MANJULATA NANDA	SANJIT KUMAR MOHANTY VS	// ()	AOR20220003068C202600055
55	D-CONTC/44030/2026	CHARAN PRADHAN VS DURYODHAN BHOI, SUB COLLECTOR, MALKANGIRI	JANMEJAYA KATIKIA VS	// ()	
56	D-CONTC/44051/2026	SHIV KUMAR SAHOO VS SATYABRATA RAY, OAS	ADV. VS	// ()	
57	D-CONTC/44074/2026	TRILOCHAN SAHOO	ADV.	//	

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		VS	VS	0	
		ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION, ODISHA		//	
58	D-CONTC/44076/2026	RAJIV NAYAN CHOUDHARY	ADV.	//	
		VS	VS	0	
		PRAMOD MISHRA, CLERK, ODA TASK FORCE COURT, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR			
59	D-CONTC/44078/2026	MURALIDHAR SAHANI	ADV	//	AOR20220001600C202600288
		VS	VS	0	
		SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT BHUBANESWAR			
60	D-CONTC/44079/2026	DURYADHAN MALLIK	SWAPNIL ROY	//	AOR20220001600C202600286
		VS	VS	0	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR			
61	D-CONTC/44080/2026	NARASINGHA CHARAN MOHANTY	ADV	//	AOD20260000187C202600002
		VS	VS	0	
		SMRUTI RANJAN PRADHAN, MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK			
62	D-CONTC/44088/2026	RAMAKRUSHNA MOHANTY	ADV	//	AOR20220001297C202600220
		VS	VS	0	
		HEMANT SHARMA, PRINCIPAL SECRETARY CUM ADDL. CHIEF SECRETARY HOME DEPARTMENT			
63	D-CONTC/44092/2026	ANANTA CHARAN BAL	ADV.	//	
		VS	VS	0	
		YAMINI SARANGI, IAS		//	
64	D-CONTC/44093/2026	MANJULATA SAHOO	BIRENDRA KUMAR PARDHI	//	
		VS	VS	0	
		VISHAL SINGH, IAS		//	
65	D-CONTC/44094/2026	DEBAKI BEHERA	BIRENDRA KUMAR PARDHI	//	
		VS	VS	0	
		VISHAL SINGH, IAS		//	
66	D-CONTC/44124/2026	AKSHYA KUMAR SATAPATHY	NITYABRATA BEHURIA	//	
		VS	VS	0	
		JOGENDRA MAJHI, DEPUTY COMMISSIONER CUM A.O, ODA COURT, B.M.C., BHUBANESWAR			
67	D-CONTC/44149/2026	ASHOK KUMAR PATRO	ADV.	//	
		VS	VS	0	
		V.KEERTHI VASAN, IAS		//	
68	D-CONTC/44156/2026	KALYANI DASH	ADV.	//	
		VS	VS	0	

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69	D-CONTC/44162/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT., BHUBANESWAR HAREKRISHNA BEHERA VS	ADV. VS	// ()	
70	D-CONTC/44167/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA PRADIP KUMAR SAHU VS	ADV. VS	// ()	
71	D-CRLA/28382/2026 CRLA/863/2026	SUBHA SARMA, IAS PRACHET KUMAR BAL VS	SOUMENDRA KUMAR NAYAK VS	CHOUDWAR /268 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)	
72	D-CRLA/28425/2026	STATE OF ODISHA SUDARSAN NAYAK@DINABANDHU NAYAK VS	SUBODH KUMAR MOHANTY VS	Spl/0000095/2023 JEYPORE MAHILA /151 /2025	
73	D-CRLA/28445/2026	STATE OF ODISHA BIRA@BIRENDRA MALLIK VS	MANAS KUMAR CHAND VS	// BINJHARPUR /377 /2025	
74	D-CRLA/28447/2026	STATE OF ODISHA SOUMYA RANJAN JENA VS	TRILOCHAN NANDA VS	// DHARMASALA /20 /2016	
75	D-CRLA/28466/2026	STATE OF ODISHA DAVID@RAJESH ANTHONY VS	SOUMYA RANJAN DAS VS	// PLANTSITE /507 /2025	
76	D-CRLMC/28376/2026	STATE OF ODISHA BIJAYA NAHAK VS	NIRANJAN PANDA VS	// KHALLIKOTE /10 /1999	
77	D-CRLMC/28384/2026	STATE OF ODISHA CHITTA RANJAN SAHOO VS	ASIT KUMAR JENA VS	// / /0	
78	D-CRLMC/28404/2026	COLLECTOR, JAGATSINGHPUR AMIT KUMAR NAYAK VS	SUKANTA KUMAR NAYAK VS	// MANCHESWAR P.S. /289 /2021	
79	D-CRLMC/28409/2026	STATE OF ODISHA SUBRAT KARMI VS	AMITAV TRIPATHY VS	// MANAMUNDA /239 /2017	
		STATE OF ODISHA		//	

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80	D-CRLMC/28410/2026	JANMEJAYA BAL @ BABU VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHANGA /406 /2025 () //	
81	D-CRLMC/28440/2026	JYOTI SANKAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// () //	AOD20260000634C202600001
82	D-CRLMC/28441/2026	SANTOSH KUMAR NAYAK AND ANOTHER VS State Of Odisha	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600222
83	D-CRLMC/28452/2026	OM PRAKASH MISHRA@BHABANI MISHRA@OM PRAKASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /43 /2023 () //	
84	D-CRLMC/28457/2026	BISHNU CHARAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA SADAR /51 /2026 () //	
85	D-CRLMC/28463/2026	OM PRAKASH MISHRA@BHABANI MISHRA@OM PRAKASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /73 /2023 () //	
86	D-CRLMC/28467/2026	BASANT KUMAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /49 /1999 () //	
87	D-CRLMC/28470/2026	PRASANTA PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /60 /2019 () //	
88	D-CRLMC/28472/2026	BIJAY KUMAR PRUSTY @ BIJAYA KUMAR SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /261 /2009 () //	
89	D-CRLMC/28485/2026	PRAVEER DAS @ BUDUN @ PRAVER DAS VS STATE OF ODISHA	AMIT KUMAR SAHU VS	UMERKOTE /212 /2020 () //	
90	D-CRLMC/28486/2026	INDRAMANI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	PALLAHARA /233 /2026 () //	
91	D-CRLMP/28374/2026	SANKAR PRUSTY@SHANKAR PRUSTY	SUBHAM SATAPATHY	// 0	

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		STATE OF ODISHA		//	
92	D-CRLMP/28388/2026	PUSPALATA SETHI @ SAMANTARAY	SARAT CHANDRA MEKAP	/ /0	
		VS	VS	()	
		COLLECTOR CUM DISTRICT MAGISTRATE, KHURDHA		//	
93	D-CRLMP/28394/2026	KAMLESH GHOSH	SUSHANTA KUMAR SAMANTARAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/28396/2026	MANORANJAN DAKUA	BRAHMANANDA TRIPATHY	/ /0	
		VS	VS	()	
		MAMALI DAKUA		//	
95	D-CRLMP/28405/2026	AMIT KUMAR NAYAK	SUKANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/28411/2026	BASANTI PATRA	JITENDRA KUMAR MISHRA (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/28453/2026	BUDHI BABANA BEHERA	SADAYA LAXMI PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/28459/2026	BISWABANDHU PANIGRAHI	SURYAKANTA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
99	D-CRLMP/28477/2026	SABITA SETHI	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLREV/28429/2026	SEIKH @ SK TAJUDDIN@RAJAN	BHARAT JALLI	DAITARI /107 /2025	AOD20240000581C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLREV/28455/2026	ANJALI SAHU@PADMINI SAHU	SURYAKANTA DWIBEDI	MUDANPUR RAMPUR /217 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-FAO/44090/2026	SANTILATA ROUT	SATYABAN SAHOO	/ /	
		VS	VS	()	

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103	D-FAO/44091/2026	UNION OF INDIA SUNIL SWARGIARY VS	SATYABAN SAHOO VS	// // 0	
104	D-FAO/44160/2026	UNION OF INDIA PUSPANJALI SAHOO VS	ARPIT SIKDAR VS	// // 0	
105	D-FAO/44168/2026	STATE OF ODISHA GOURANGA MOHARANA VS	KARUNAKAR DAS VS	// // 0	
106	D-FAO/44172/2026	UNION OF INDIA SIURUJMONI LOHAR VS	KARUNAKAR DAS VS	// // 0	
107	D-FAO/44175/2026	UNION OF INDIA MAMINI GOUDA VS	KARUNAKAR DAS VS	// // 0	
108	D-FAO/44178/2026	UNION OF INDIA TANU PATRA VS	KARUNAKAR DAS VS	// // 0	
109	D-FAO/44180/2026	UNION OF INDIA SHIV URANW VS	KARUNAKAR DAS VS	// // 0	
110	D-JCRLA/28377/2026	UNION OF INDIA RAMESH DAS VS	ADV. VS	// // 0	KHANDAGIRI P.S. /131 /2020
111	D-JCRLA/28469/2026	STATE OF ODISHA JITU BARGIA VS	ADV. VS	// // 0	PURUNAKOTE /63 /2024
112	D-MACA/44029/2026	STATE OF ODISHA SNEHAPRAVA DIXIT VS	PRADEEP KUMAR MISHRA VS	// // 0	
113	D-MACA/44033/2026	RABINARAYAN NANDA PARBATI DAS VS DEBASMIT PADHY	PRADEEP KUMAR MISHRA VS	// // 0 //	

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114	D-MACA/44036/2026	THE MANAGER (ODISHA LEGAL HUB), NATIONAL INSURANCE COMPANY, CUTTACK VS SUBHAGYA MANJARI ROUT	ISSURANSA COMPANY, CUTTACK VS	// 0	
115	D-MACA/44037/2026	NANDA MAJHI VS BHUPATI RAJ GOPAL RAJU	KAPILA CHARAN NAYAK VS	// 0	
116	D-MACA/44095/2026	MARKANDA KARJEE VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 0	
117	D-MACA/44096/2026	DANDAPANI DALAI VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 0	
118	D-MACA/44100/2026	LAXMI DALAI VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 0	
119	D-MACA/44102/2026	JEMA KARJEE VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 0	
120	D-MACA/44114/2026	RAGHUNATH PUJARI VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 0	
121	D-MACA/44121/2026	PUSPANJALI NAYAK VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 0	
122	D-MATA/44034/2026	KADAMBINI DAS VS SOURYA SUVANKAR SWAIN	BASUDEV PUJARI VS	// 0	
123	D-MSA/44183/2026	SHREE INFRA PROPERTIES PVT.LTD., BBSR VS DIVYA NARAYAN PANDA	LALIT KUMAR MAHARANA VS	// 0	
124	D-MSA/44185/2026	SHREE INFRA PROPERTIES PVT. LTD., BHUBANESWAR VS DIVYA NARAYAN PANDA	LALIT KUMAR MAHARANA VS	// 0	
125	D-RPFAM/44145/2026	DEBIPRASANNA HAZRA@HAJRA	BIPIN KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SUBHALAXMI SARKAR		//	
126	D-RVPET/44141/2026	THE CHAIRPERSON AND MANAGING DIRECTOR, WAPROXYMOHAN, NEW DELHI	PROXYMOHAN, NEW DELHI	//	
		VS	VS	0	
		SANJEEB KUMAR BALA		//	
127	D-TRP(C)/44146/2026	SUCHITRA SETHY	SANJAY KUMAR MOHANTY 2	//	
		VS	VS	0	
		NIHAR RANJAN SETHY		//	
128	D-WA/44046/2026	ORISSA STATE POWER LOOM SERVICING COOP. SOCIETY, BBSR	CHITAKANT, BBSR	//	
		VS	VS	0	
		SK ALIMUDDIN		//	
129	D-WA/44050/2026	ORISSA STATE POWER LOOM SERVICING COOP. SOCIETY, BBSR	CHITAKANT, BBSR	//	
		VS	VS	0	
		AKBAR KHAN		//	
130	D-WA/44053/2026	ORISSA STATE POWER LOOM SERVICING COOP. SOCIETY, BBSR	CHITAKANT, BBSR	//	
		VS	VS	0	
		SRIDHAR PRASAD MOHANTY		//	
131	D-WA/44081/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600306
		VS	VS	0	
		CHANDAN KUMAR KAR		//	
132	D-WA/44082/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000172C202600308
		VS	VS	0	
		DR. BIJOY KUMAR SAHOO		//	
133	D-WA/44083/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600307
		VS	VS	0	
		RATNAKAR SETHY		//	
134	D-WA/44084/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000194C202600323
		VS	VS	0	
		SUKUMAR DAS		//	
135	D-WA/44085/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202600324
		VS	VS	0	
		KRUSHNA CHANDRA BISWAL		//	
136	D-WA/44086/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202600307
		VS	VS	0	

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137	D-WA/44165/2026	DEBARAJ SAHOO STATE OF ODISHA VS SHIBA PRASAD SATAPATHY	SURYA NARAYAN PATNAIK,A.G.A VS AVIJIT PATNAIK	// // 0 //	LOD20240000194C202600325
138	D-WP(C)/44022/2026 WP(C)/30038/2026	PRAVAKAR NAIK VS STATE OF ODISHA	VS VS	// 0 //	
139	D-WP(C)/44023/2026	DURGA PRASAD KANUNGO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
140	D-WP(C)/44024/2026	MANAGING COMMITTEE OF RABINDRA KUMAR HIGH SCHOOL, DUMKAM, BALASORE	PRASHANT KUMAR MAHA PATRA VS	// 0 //	
141	D-WP(C)/44025/2026	BIKASH CHANDRA PRADHAN VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
142	D-WP(C)/44026/2026	GURU PRASAD NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //	
143	D-WP(C)/44027/2026	RAJENDRA KUMAR DASH VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //	
144	D-WP(C)/44031/2026	SOBHA SAGAR MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
145	D-WP(C)/44032/2026	THAKUR CHARAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
146	D-WP(C)/44035/2026	P(PILLIK) GANGADHAR REDDY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
147	D-WP(C)/44038/2026	DILESWAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	

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148	D-WP(C)/44039/2026	BISHNU PRASAD PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
149	D-WP(C)/44040/2026	CHITRASEN MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
150	D-WP(C)/44041/2026	SITA TUDU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
151	D-WP(C)/44042/2026	M/S ASHADEEP AQUACULTURE PVT.LTD., BALASORE VS STATE OF ODISHA	ABHIRAM CHANDRA MOHANTY VS VS	// 0 //	
152	D-WP(C)/44043/2026	KAJAL BASKEY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
153	D-WP(C)/44044/2026	JITENDRA KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
154	D-WP(C)/44045/2026	MITHUN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
155	D-WP(C)/44047/2026	KISHOR CHANDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
156	D-WP(C)/44048/2026	PARAMESWARA DHAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
157	D-WP(C)/44049/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
158	D-WP(C)/44052/2026	BIRANCHI MEHER VS STATE OF ODISHA	BISWAMBAR MOHANTY VS VS	// 0 //	
159	D-WP(C)/44054/2026	M.C. OF UDAYA NARAYAN VIDYAPITHA, DHOBASIM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/44055/2026	M.C.OF PANCHAYAT HIGH SCHOOL, GHARDHARA, MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/44056/2026	NABAGHAN NANDA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/44057/2026	M/S.SAMALESWARI HIGH SCHOOL, KARLAKOTE, MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/44058/2026	M.C.OF SRI SOMANATH HIGH SCHOOL, RAJANA, NUMA MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/44059/2026	SHARAT CHANDRA GIRI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/44060/2026	NAYANBALA SAHOO	ANUP KUMAR PATTHNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/44062/2026	MAHENDRA KUMAR PADHIARY	MANOJA KUMAR KHUNTIA	//	
	WP(C)/30107/2026	VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/44063/2026	A.MEERA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHUBANESWAR		//	
168	D-WP(C)/44064/2026	SHYAMSUNDAR MAHANTA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/44065/2026	LATIKA PANDA	DEBABRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/44066/2026	SABITRI MURMU	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	

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171	D-WP(C)/44067/2026	SUB-COLLECTOR, BARIPADA, MAYURBHANJ SANJAY KUMAR RANASINGH VS STATE OF ODISHA	SIDHARTH PARIDA VS	// // 0 //	
172	D-WP(C)/44068/2026	ASIT KUMAR NAYAK VS STATE OF ODISHA	PADMA CHARAN PATNAIK VS	// 0 //	
173	D-WP(C)/44069/2026	LAXMIBAI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
174	D-WP(C)/44070/2026	OMM NAMOHA BASUDEBAYA SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
175	D-WP(C)/44071/2026	DILIP KUMAR SAHU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
176	D-WP(C)/44072/2026	BASANTI MOHANTY VS STATE OF ODISHA	OM SWARUP VS	// 0 //	
177	D-WP(C)/44073/2026	SHALINI MOHANTY VS ROSHAN PATNAIK	OM SWARUP VS	// 0 //	
178	D-WP(C)/44075/2026	SUBASH CHANDRA ROUT VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //	
179	D-WP(C)/44077/2026	BANDANA PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
180	D-WP(C)/44097/2026	BIRABARA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
181	D-WP(C)/44098/2026	DILIP DEHURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

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182	D-WP(C)/44099/2026	SURYA NARAYAN PATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS VS	// 0 //	
183	D-WP(C)/44101/2026	DR.RAJENDRA NARAYAN SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
184	D-WP(C)/44103/2026	SMRUTIREKHA RUP VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
185	D-WP(C)/44104/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND WELFARE DEPT VS ODISHA HUMAN RIGHTS COMMISSION	VS VS VS	// 0 //	LOD20240000200C202600305
186	D-WP(C)/44105/2026	JAY HANUMAN SELF HELP GROUP, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS VS	// 0 //	
187	D-WP(C)/44106/2026	Ritesh Saini VS Union of India, represented through the Secretary to Government of India, Ministry of Education	SAMBIT KUMAR PATRI VS VS	// 0 //	AOR20240001079C202600018
188	D-WP(C)/44107/2026	BINOD BIHARI NAYAK VS STATE OF ODISHA	Swapnil Roy VS VS	// 0 //	AOR20220001600C202600284
189	D-WP(C)/44108/2026	MOHANDAS KARAMCHAND HEMBRAM VS STATE OF ODISHA	Swapnil Roy VS VS	// 0 //	AOR20220001600C202600285
190	D-WP(C)/44109/2026	SMRUTI SUDHA PATTNAIK VS STATE OF ODISHA	SUDESHNA PAL VS VS	// 0 //	AOD20260000117C202600063
191	D-WP(C)/44110/2026	CHITTARANJAN SAHOO VS STATE OF ODISHA	KALPATARU PANIGRAHI VS VS	// 0 //	
192	D-WP(C)/44111/2026	KRUSHNA CHANDRA BADU VS STATE OF ODISHA	Rajjeet Roy VS VS	// 0 //	AOR20220001462C202600102
193	D-WP(C)/44112/2026	SHAHAD KAUR	Kananbala Roychoudhury	//	AOR20220001523C202600110

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/44113/2026	SHAHAD KAUR	Kananbala Roychoudhury	//	AOR20220001523C202600111
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/44115/2026	MAA MAULI SELF HELP GROUP, SONEPUR	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/44116/2026	NABAKISHORE SAHU	TRILOCHAN DASH	//	AOD20260000493C202600008
		VS	VS	0	
		THE COLLECTOR CUM DISTRICT ELECTORAL OFFICER		//	
197	D-WP(C)/44117/2026	LAXMIPRIYA SATAPATHY	TRILOCHAN DASH	//	AOD20260000493C202600009
		VS	VS	0	
		THE SUPERINTENDENT ENGINEER		//	
198	D-WP(C)/44118/2026	DHOBANAYAK	Lambodar Achari	//	AOR20220001311C202600124
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/44119/2026	MANJULA NAIK	TRILOCHAN DASH	//	AOD20260000493C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/44120/2026	NILAMADHAB PANDA	Amrita Mishra	//	AOD20240000186C202600069
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/44122/2026	LALITA BARIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/44123/2026	RADHESHYAM MAHAPATRO	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/44125/2026	DAMODAR PRADHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/44126/2026	BISWANARAYANI SELF HELP GROUP, SONEPUR	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/44127/2026	STATE OF ODISHA RAJASHREE MOHAPATRA VS	AMIT PRASAD BOSE VS	// // 0	
206	D-WP(C)/44129/2026	STATE OF ODISHA PRADEEPTA KUMAR SAHOO VS	ITISHREE TRIPATHY VS	// // 0	
207	D-WP(C)/44130/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK M/S. SUBHAG PROPERTIES PVT.LTD.,KOLKATA VS	MOHIT AGARWAL VS	// // 0	
208	D-WP(C)/44131/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BHUBANESWAR M/S SHREE GURU AGENCY, CUTTACK VS	DAITARI BEHERA VS	// // 0	
209	D-WP(C)/44132/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK CHITTARANJAN DAS VS	SANGRAM JENA VS	// // 0	
210	D-WP(C)/44134/2026	STATE OF ODISHA SANI CLEAN PRIVATE LTD.,BHUBANESWAR VS	SUMIT LAL VS	// // 0	
211	D-WP(C)/44135/2026	STATE POLLUTION CONTROL BOARD, ODISHA M/S MONTA MARKETING, CUTTACK VS	DAITARI BEHERA VS	// // 0	
212	D-WP(C)/44136/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK SAGARIKA SAHOO VS	SANGRAM JENA VS	// // 0	
213	D-WP(C)/44138/2026	STATE OF ODISHA HEMANTA KUMAR PAIKRAY VS	SANGRAM JENA VS	// // 0	
214	D-WP(C)/44139/2026	STATE OF ODISHA SMRUTI RANJAN BAL VS	SIDHARTHA DAS VS	// // 0	
215	D-WP(C)/44140/2026	STATE OF ODISHA BRAJA BIHARI SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

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216	D-WP(C)/44142/2026	BISWAJIT MOHAPATRA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED (OMFED) KHORDHA	HRUDANANDA MOHAPATRA VS	// 0	
217	D-WP(C)/44143/2026	SURESH CHANDRA AMAYANTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
218	D-WP(C)/44144/2026	MURALIDHAR KARAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
219	D-WP(C)/44147/2026	JATESWAR DEV HIGHER SECONDARY SCHOOL OF HIGHER SECONDARY SCHOOL, PURI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
220	D-WP(C)/44148/2026	ASHAMANI PENTHI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
221	D-WP(C)/44150/2026	PRASANTA KUMAR GIRI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
222	D-WP(C)/44151/2026	UNION OF INDIA VS SUSANT KUMAR PARIDA	AJAY KUMAR ROY VS	// 0 //	
223	D-WP(C)/44152/2026	JAYA PRAKASH NARAYAN BHATTARAY VS PRINCIPAL SECRETARY TO GOVT.,PANCHAYATI RAJ DEPTT.,BHUBANESWAR	DIPTI RANJAN BHOKTA VS	// 0 //	
224	D-WP(C)/44153/2026	CHOUDHURY BIRANCHINARAYAN DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
225	D-WP(C)/44154/2026	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	JAYSHREE BISWAL VS	// 0 //	
226	D-WP(C)/44155/2026	CHOUDHURY BIRANCHINARAYAN DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
227	D-WP(C)/44157/2026	ABANI KUMAR DUTTA	JAYASHREE BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/44158/2026	MANAGING COMMITTEE OF BHAGABAN BEHERA HIGH SCHOOL, SWATA	HASHIMUL HASAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/44159/2026	CHANDRA SEKHAR SETHI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/44161/2026	BIPRAJIT NAYAK	SASWATI MOHAPATRA	//	
		VS	VS	0	
		POWER GRID CORPORATION OF INDIA LTD.,BHUBANESWAR		//	
231	D-WP(C)/44164/2026	GAJENDRA BARIK	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/44166/2026	SHREEYA DASH	NIRANJAN LENKA	//	
		VS	VS	0	
		INDIAN OIL CORPORATION LTD.,MUMBAI		//	
233	D-WP(C)/44169/2026	BIKASH SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK, NEW DELHI		//	
234	D-WP(C)/44170/2026	JEETENDRA KUMAR MISHRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/44171/2026	MAA GUDI THAKURANI SELF HELP GROUP, CHALANIKONDA, KUMARI	NEELAN KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/44173/2026	M/S GAYATRI AGENCY, KHORDA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		RESERVE BANK OF INDIA		//	
237	D-WP(C)/44174/2026	RASMITA PATRA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL		//	
238	D-WP(C)/44176/2026	M/S TATA AIG GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR	CHANDAN KUMAR	//	
		VS	VS	0	

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239	D-WP(C)/44177/2026	RENUPRABHA MAHARANA PRADOSH KUMAR ROUT VS	BHABANI PRASAD MOHANTY VS	// // 0	
240	D-WP(C)/44179/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK-II, CUTTACK HERITAGE HEALTHCARE HOSPITAL, CUTTACK VS	SAMIR KUMAR MISHRA VS	// // 0	
241	D-WP(C)/44181/2026	STATE OF ODISHA LAXMINARAYAN SAHA VS	SUNIL MISHRA VS	// // 0	
242	D-WP(C)/44182/2026	UNION OF INDIA SUBASH CHANDRA DAS VS	JAGAJIBAN PRADHAN VS	// // 0	
243	D-WP(C)/44184/2026	STATE OF ODISHA ASHOK KUMAR SETHY VS	LAXMINARAYAN PATEL VS	// // 0	
244	D-WP(C)/44186/2026	AUTHORIZED OFFICER, THE URBAN CO-OPERATIVE BANK LTD.,CUTTACK RABI SENDRIA VS	LAXMINARAYAN PATEL VS	// // 0	
245	D-WP(C)/44187/2026	UNION OF INDIA SUNIL KUMAR PANDA VS	SOURAV DAS VS	// // 0	
246	D-ABLAPL/28365/2026	STATE OF ODISHA BANAMALI DAS VS	ARIJEET MISHRA VS	// BANSADA /232 /2025 0	
247	D-ABLAPL/28366/2026	STATE OF ODISHA ABHAY DAS @ ABHAY KUMAR DAS VS	ARIJEET MISHRA VS	// BANSADA /55 /2025 0	
248	D-ABLAPL/28372/2026	STATE OF ODISHA RICHEMANA KATA @ RICHEMAN KATA VS	SUBHAM SATAPATHY VS	// SINDHIKELA PS /163 /2026 0	
249	D-ABLAPL/28373/2026	STATE OF ODISHA GANESH BHUYAN VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /137 /2026 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/28375/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	PIPLI /568 /2026 () //	
251	D-ABLAPL/28379/2026	ARUN KUMAR DAS @ ARUN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /434 /2026 () //	
252	D-ABLAPL/28386/2026	HAREKRUSHNA BHOL @ BANKULI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /666 /2026 () //	
253	D-ABLAPL/28389/2026	AJIT DHARUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /84 /2026 () //	
254	D-ABLAPL/28391/2026	RAJU @ MATU @ AJIT KUMAR NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /355 /2026 () //	
255	D-ABLAPL/28392/2026	RABINARAYAN SAHU @ TULU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SONEPUR /51 /2025 () //	
256	D-ABLAPL/28400/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /195 /2026 () //	
257	D-ABLAPL/28401/2026	JAYKRUSHNA BARIK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	JAJPUR SADAR /295 /2026 () //	
258	D-ABLAPL/28403/2026	MILANJIT MOHANTY VS STATE OF ODISHA	DEEPAK PANDA VS	TALABANIA /261 /2026 () //	
259	D-ABLAPL/28407/2026	PATHANI GOUDA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	TARASINGI /251 /2020 () //	
260	D-ABLAPL/28408/2026	DEEPAK @ DIPAK KUMAR PANI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BARANGA /447 /2026 () //	
261	D-ABLAPL/28412/2026	SANTOSH BASTI	MANAS KUMAR CHAND	BANAPUR P.S. /233 /2026	

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262	D-ABLAPL/28416/2026	VS STATE OF ODISHA SANDEEP JATE	VS UMA SHANKAR PATEL	() // //	AOR20220000263C202600089
263	D-ABLAPL/28417/2026	VS STATE OF ODISHA ADITYA NANDA@ADITYA KUMAR NANDA	VS RAKESH KUMAR SARANGI	() // JAJPUR TOWN /439 /2026	AOR20240001079C202600021
264	D-ABLAPL/28418/2026	VS STATE OF ODISHA JITENDRA KUMAR SAHOO@JITENDRA SAHOO	VS RAKESH KUMAR SARANGI	() // JAJPUR TOWN /439 /2026	AOR20240001079C202600019
265	D-ABLAPL/28419/2026	VS STATE OF ODISHA ARYAN NANDA@ARIYAN NANDA	VS RAKESH KUMAR SARANGI	() // JAJPUR TOWN /439 /2026	AOR20240001079C202600020
266	D-ABLAPL/28420/2026	VS STATE OF ODISHA SUVAM SARANGI@SUBHAM SADANGI	VS RAKESH KUMAR SARANGI	() // JAJPUR TOWN /439 /2026	AOR20240001079C202600022
267	D-ABLAPL/28421/2026	VS STATE OF ODISHA SANTANU KUMAR KHUNTIA	VS BISWARANJAN DALAI	() // BRAHMANITARANG /175 /2026	AOR20220003722C202600172
268	D-ABLAPL/28422/2026	VS STATE OF ODISHA MAMUNI SWAIN@SANDHYARANI BALA	VS AYESHKANTA TRIPATHY	() // BANSADA /64 /2026	AOR20250001113C202600071
269	D-ABLAPL/28424/2026	VS STATE OF ODISHA RAJ NARAYAN PATNAIK	VS BISWARANJAN DALAI	() // RAIBAGA /46 /2018	AOR20220003722C202600173
270	D-ABLAPL/28426/2026	VS STATE OF ODISHA MADHABANANDA PRUSTY	VS SANTOSH KUMAR MOHANTY	() // CAPITAL P.S. /32 /2025	AOR20220000053C202600081
271	D-ABLAPL/28427/2026	VS STATE OF ODISHA BEBINA NAYAK	VS SURYAKANTA DWIBEDI	() // BANKI /427 /2026	
272	D-ABLAPL/28428/2026	VS STATE OF ODISHA JOGENDRA BEHERA	VS DEBASIS SAHOO	() // KEONJHAR TOWN /73 /2017	AOR20220003390C202600054
		VS	VS	()	

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273	D-ABLAPL/28432/2026	STATE OF ODISHA SANJAY KUMAR SWAIN VS	SUSANTA KUMAR LENKA VS	// PIPLI /455 /2026 ()	AOR20220001299C202600072
274	D-ABLAPL/28434/2026	STATE OF ODISHA ABHIMANYU MALIK VS	BIKRAM KUMAR NAYAK VS	// / /0 ()	
275	D-ABLAPL/28436/2026	STATE OF ODISHA BASANTI BEHERA VS	SURYAKANTA DWIBEDI VS	// CHANDIPUR /175 /2026 ()	
276	D-ABLAPL/28439/2026	STATE OF ODISHA KHAGESWAR MALIK VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
277	D-ABLAPL/28443/2026	STATE OF ODISHA KALU CHARAN BISOYI VS	SANTOSH KUMAR MAHANTY VS	// / / ()	AOD20240000242C202600246
278	D-ABLAPL/28450/2026	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	T.S.SWARAJ VS	// PATTAMUNDAI MODEL /304 /2026 ()	
279	D-ABLAPL/28451/2026	STATE OF ODISHA RABI NARAYAN GARNAIK @ RABI VS	BIRAJA PRASAD NANDA VS	// RENGALI DAM SITE /119 /2026 ()	
280	D-ABLAPL/28454/2026	STATE OF ODISHA SULOCHANA SAHOO VS	BYOMAKESH TRIPATHY VS	// COLLIERY /232 /2023 ()	
281	D-ABLAPL/28456/2026	STATE OF ODISHA SAPAN PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
282	D-ABLAPL/28464/2026	STATE OF ODISHA SUBALA MALLIK VS	SOUMYA RANJAN PATI VS	// BINJHARPUR /436 /2026 ()	
283	D-ABLAPL/28468/2026	STATE OF ODISHA AJAY NAYAK VS STATE OF ODISHA	GOURAV DASH VS	// PATTAMUNDAI MODEL /102 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/28471/2026	NAZO BIBI @ NAJURUN VS STATE OF ODISHA	MOHAMMED RIAZ VS	BONTH /231 /2026 () //	
285	D-ABLAPL/28473/2026	SUBASH CHANDRA BARAL VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JANKIA P.S. /552 /2026 () //	
286	D-ABLAPL/28474/2026	SANTOSH KUMAR PADHI @ PADHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOSANINUAGAM /354 /2026 () //	
287	D-ABLAPL/28476/2026	SURENDRA PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JANKIA P.S. /553 /2026 () //	
288	D-ABLAPL/28482/2026	MANAS KUMAR PANDA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /179 /2026 () //	AOD20220004020C202600052
289	D-ABLAPL/28487/2026	TILU MAHARANA@TULU MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /48 /2026 () //	AOD20240000242C202600247

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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